

# BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

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## THIRTIETH REPORT

(Presented on 24.11.2006)

The Business Advisory Committee held a sitting on Wednesday, the 22<sup>nd</sup> November, 2006.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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| (i) The Jallianwala Bagh National Memorial (Amendment) - Bill, 2006.<br><u>(Consideration and Passing)</u>   | 1 hour  |
| (ii) Discussion on the Statutory Resolution seeking disapproval of the Indian Telegraph (Amendment) Ordinance, 2006                                | 2 hours |
| (iii) The Indian Telegraph (Amendment) Bill, 2006.<br><u>(Consideration and Passing)</u>   |         |
| (iv) The Constitution (Scheduled Tribes) Order Amendment Bill, 2006 after it has been passed by Rajya Sabha.<br><u>(Consideration and Passing)</u> | 1 hour  |

1. The Committee also recommend that discussions under rule 193 on the following subjects may be held during the next week:

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| (i) Sealing Drive in Delhi   |  |
| (ii) Price Rise  |  |
| (iii) Internal Security  |  |
| (iv) Discussion on the Report entitled "The State of Panchayats –A Mid-Term Review and Appraisal | 4 hours (May be taken up on Thursday, the 30 <sup>th</sup> November, 2006) |

NEW DELHI;  
Dated the 22<sup>nd</sup> November, 2006  
Agrahayana 01, 1928 (Saka)

SOMNATH CHATTERJEE  
Chairman  
Business Advisory Committee